

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

STARRED QUESTION NO. 145*

TO BE ANSWERED ON JULY 26, 2017

DELAYED RESIDENTIAL PROJECTS

No. 145*. SHRI P. V. MIDHUN REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that hundreds of residential projects launched by a number of builders in urban cities are delayed for several years;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take over these projects and complete the same for the homebuyers; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : A Statement is laid on the Table of the Sabha.

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STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 145* FOR 26.07.2017 REGARDING "DELAYED RESIDENTIAL PROJECTS"

(a) & (b): The Ministry does not maintain details of projects launched by builders in urban areas and delays in their execution. However, in order to bring transparency in operations in the real estate sector and to ensure timely completion of ongoing and new projects the Ministry has piloted the Real Estate (Regulation and Development) Act, 2016.

(c) & (d): No Madam, there is no such proposal under consideration of the Government to take over the delayed residential projects and complete the same for the homebuyers.
